

DIVISION BENCH  
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/9(KB)2023  
IA(I.B.C)/551(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	INDIAN BANK VS YASH PAL MEHRA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr.Santosh Kr.Ray,Adv. ] For the Financial Creditor  
Ms.Rituparna Sanyal,Adv. ]  
Ms.Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]  
  
Ms.Divya Jagga,Adv. ] For Personal Guarantor

**O R D E R**

1. Ld.Counsel on both sides present.
2. **IA(I.B.C)/551(KB)2024**
  - i. Let a hard copy of IA 551/2024 be served to the Financial Creditor, who may file reply affidavit to the IA within a period of two weeks.
  - ii. It is submitted that RP has already been appointed in the matter and the report has been submitted by the RP in terms of section 99.
3. Post the matter on **14/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

PJ